

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 273 OF 2018 &
IA NO. 1340 OF 2018**

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Uttar Gujarat Vij Company Limited

.... Appellant(s)

Versus

Hindustan Gum & Chemicals Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1
Mr. Pallav Mongia
Mr. Dawneesh S. for R-2

ORDER

List the matter for hearing on **13.02.2020.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/pk